from Silchar to Gauhati and vice versa. Will the Minister be pleased to regulate the service further? We should have a daily flight invariably from Gauhati and Silchar, so that the people can travel by air from Silchar to Gauhati. Between Silchar and Gauhati there is only train—Barak Valley Express—which takes 16 to 18 hours and which is not reliable. Therefore, flying is the only means of communication. So, may I know whether there will be a daily flight from Silchar to Gauhati and vice versa?

SHRI PURUSHOTTAM KAUSHIK: I will look into the matter. But that will be subject to the availability of aircraft.

Cooperatives in Tribal Areas

*571. SHRI P. RAJAGOPAL NAIDU. Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Government have sanctioned any scheme this year to strengthen cooperatives in tribal areas; and

(b) if so, the States benefited by the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) A scheme formulated for the development of cooperative marketing processing, supply and storage in tribal areas is continued by the NCDC. Special Central Assistance Scheme for the purpose of supplementing the State Governments' plan efforts is continued in the Ministry of Home Affairs (Tribal Development Wing).

(b) The NCDC Scheme has benefited the States of Andhra Pradesh, Assam, Bihar, Gujarat, Himachal Pradesh, Karnataka, Maharashtra, Madhya Pradesh, Manipur, Meghalaya, Nagaland, Orissa, Rajasthan, Tripura and West Bengal and the Union Territories of Arunachal Pradesh Andaman and Nicobar Islands and Lakshadweep. The scheme of Special Central Assistance implemented by the Ministry of Home Affairs has benefited the States of Andhra Pradesh, Assam, Bihar, Gujarat, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Orissa, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh and West Bengal and the Union Territories of Andaman & Nicobar Island and Goa, Daman and Diu.

MR. SPEAKER: Today it does not matter, but on other days, such statements should be laid on the Table

SHRI P. RAJAGOPAL NAIDU: What is the assistance given to Andhra Pradesh?

SHRI KRISHNA KUMAR GOYAL: The total amount sanctioned up till now is Rs. 1065.772 lakhs.

SHRI P. RAJAGOPALA NAIDU: What are the specific schemes taken?

SHRI KRISHNA KUMAR GOYAL; The money which has been granted is in the way of margin money, share capital, godowns, transport vehicles, processing units—for these schemes this money has been sanctioned.

श्री राम विलास पासवान : आदिवासी क्षेत्रों में ये सब योजनायें मंजूर की गई हैं और उन के लिये राहत कार्य भी चलाये जा रहे हैं। लेकिन व्यावहारिक रूप से देखा जाता है कि सारी की सारी योजनायें ऊपर ही रह जाती हैं और आदिवासी क्षेत्रों में हकीकत में कोई लाभ नहीं पहुंचता है। यही कारण है कि मिशनरीज जिन के विरुद्ध यहां हंगामा मचता है उनका प्रभाव जमता जाता है। इस का कारण यह है कि केन्द्रीय सरकार और राज्य सरकारें आदिवासियों की सेवा करने में विफल रहती हैं। इस के चलते उनके सामने कोई चारा नहीं रह जाता है। क्या आप कोई ऐसी मशीनरी स्थापित करने जा रहे हैं जो पता लगाए कि उन के वास्ते जो योजनायें चलाई जाती हैं और जो सरकार की मंशा है कि उन का लाभ हो वह उन को मिल पाता है या नहीं? आप तो वहां जा कर क्या पता लगाएंगे कि वास्तव में लाभ पहुंच पाता है या नहीं या कागजों पर ही वह रह जाता है?

श्री कृष्ण कुमार गोयल : इस बात को तो मैं स्वीकार करता हूं कि जितना कुछ आदिवासियों के लिए किया जाना चाहिये था उतना नहीं हो पाया है। लेकिन यह कहना कि जो कुछ योजनायें होती हैं वह उलझकर रह जाती है, गलत है। जैसा मैंने पहले बताया कि

अभी तक 1065.772 लाख की रकम सैंक्शन हुई है लेकिन इस के अगेन्स्ट केवल 548 लाख ही रिलीज हो पाया है। उस का कारण यह है कि स्टेट गवर्नमेंट्स और जो ट्राइबल कोरपोरेशन्स हैं उन पर निर्भर करता है कि जो कुछ पैसा सैंक्शन हुआ है उस को लेने के लिये वह कितनी उत्सुक है, कितना प्रयत्न करती हैं। फिर भी मैं यह कहना चाहता हूं कि जो हमारी एल०ए०एम०पी० एस0 हैं वह 2,444 हैं जो 16 स्टेट्स में और दो यूनियन टैरिटरीज में हैं तथा 300 री आर्गेनाइज्ड प्राइमरी सोसाइटीज हैं। इन के माध्यम से इस सारी सुविधा को पहुंचाने का प्रयास किया जा रहा है।

SHRI ANNASAHEB P. SHINDE: While the Government measures to help the tribal areas and particularly the co-operatives is a welcome step, generally we find that in the tribal areas the marketing arrangements are extremely weak and, therefore the tribals are subjected to a lot of difficulties. Secondly, while the pattern of co-operative societies in the tribal areas is the same as in the advanced areas the socio-economic conditions in the tribal areas are different; whereas their administrative and organisational set up has got to be different, it is more or less the same. Has the Government given any thought to this? Then, massive assistance is required to the marketing societies in the tribal areas to help them market the agricultural produce in the tribal areas. Have the Government formulated any specific plan?

THE MINISTER OF COMMERCE, CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): As the House is aware, it is with a view to give better assistance to tribal areas that the tribal blocks and special plans for tribal blocks have been taken up by the Government, and the Ministry of Home Affairs is directly in charge of all the tribals. I do share the concern of the hon. Member, and I can assure the House that from the side of the Ministry of Co-operation we shall certainly take all steps with a view to give the maximum possible assistance for the marketing facilities in the tribal areas. So far as the other question is concerned, it is more relevant. Even though we are having various schemes, there is no proper management. So, the managerial capacity is very much required. Naturally, so far as the assistance or borrowings from the public finance institutions is concerned, they are very much dependent on the viability of the co-operative societies. So, we shall have to have all the infra-structure. It is in this context that some of the States have some programmes. From our side we shall take up such programmes whereby even for the payment for shares by the shareholders, we will give them some amount so that they can buy the shares in easy instalments. Such sort of projects will be undertaken.

श्री हीरा भाई : अध्यक्ष जी, आदिवासी क्षेत्रों में सहकारी समितियों के द्वारा आदिवासियों का उत्थान करने के लिये या विकास करने के लिए पूंजी दी जाती है। पहला सवाल तो मैं यह करना चाहता हूं कि उस पूंजी में से स्टाफ पर और व्यवस्था पर कितना परसेंटेज खर्च होता है ? और दूसरा सवाल यह कि आदिवासी लोगों को समितियों में लगाया जाता है, वहा पर हर समिति में गैरआदिवासी ही पदाधिकारी बने हुए हैं, कोई अध्यक्ष है, कोई मंत्री है, और कोई खजांची है। यह लोग सिर्फ आदिवासियों के नाम से अंगूठा लगा कर सारी पूंजी अपने ही काम में लगाते हैं और आदिवासियों के लिये सिर्फ खानापूर्ति ही होती है। आदिवासियों के नाम से जितनी भी एल0ए0एम0 पी0एस0 हैं सब घाटे में हैं। जैसे राजस्थान में एल0ए0एम0पी0एस0 का जो व्यापार हो रहा है वह सब घाटे में है और आदिवासी लोग उस में नहीं हैं, गैर आदिवासी लोग ही हैं और उन्हीं के द्वारा सारी पूंजी का खर्च किया जा रहा है। तो इस के बारे में सरकार क्या व्यवस्था करने के लिये तैयार है ?

श्री मोहन धारिया : सहकारी आन्दोलन जो चलता है, वह खासकर लोगों की सहकारिता पर ही चलता है। मुझे मालूम है कि आदिवासी क्षेत्रों में जो सहकारी सोसाइटीज चलती हैं, वह अच्छी तरह से नहीं चलती हैं। मेरा यह अनुरोध है कि हमारे जो पार्लियामेंट के मैम्बरान हैं, जो खास तौर से आदिवासी क्षेत्रों से आते हैं अगर वह ऐसी सोसाइटीज में ज्यादा ध्यान दें तो वहां काम ठीक तरह से चल सकता है। मैं यहां की आदिवासियों की लीडरशिप की बात नहीं करता, जब तक वहां सही, लीडरशिप नहीं होगी, चाहे कितनी भी मदद हम दें उस का कोई फायदा नहीं मिलता है। मुझे उम्मीद है कि यह सहयोग मुझे मिलेगा और यही एक अच्छा ढंग उस के लिये हो सकता है।

SHRI RAJ KRISHNA DAWN: The performance of the co-operatives is very poor. I would like to know from

the hon. Minister whether most of the co-operatives are running at a loss or a profit.

SHRI MOHAN DHARIA: I may say that most of the societies in the country are functioning well but it so happens that publicity is given to the wrong doings of some societies, and naturally the whole movement is thought to be corrupt. It is not correct. It may be the experience of some, but that is not my experience.

Central aid for flood relief in West Bengal

*572. SHRIMATI MRINAL GORE: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) whether it is a fact that the Chief Minister of West Bengal has complained that the Central Government have not provided enough assistance for their flood relief; and

(b) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) The Chief Minister West Bengal in his statement in the State Legislative Assembly on the 20th November, 1978 expressed dissatisfaction with the amount of Central assistance allocated to the State to meet the additional expenditure necessitated by floods.

(b) On the basis of the reports of the Central teams which visited West Bengal to assess the damage caused by floods and the requirement of funds by the State Government to meet the situation and on the recommendations of the High Level Committee on Relief, the following Central assistance in cash and kind was allocated to the Government of West Bengal for flood relief works:

		(Rs. crores)
1.	Advance Plan assistance .	88·93
2.	Short-term loan for purchase and distribution of agricultural inputs .	25·00
3.	Cost of 1,15,500 tonnes of foodgrains and pulses for free distribution as gratuitous relief . . .	15·89
4.	Cost of 1,50,000 tonnes of foodgrains under the 'Food or Work' programme	18·75
5.	Cost of medicines, disinfectants, etc. supplied to the State Government .	0·37
	Total .	148·94

The matter has been reviewed recently by a Central team. It's assessment is that assistance given for the current financial year is adequate.

श्रीमती मृणाल गोरे : बंगाल के चीफ मिनिस्टर ने क्या केवल असेम्बली में ही शिकायत की थी या सेंट्रल गवर्नमेंट के पास लिखित भी इस के बारे में कोई शिकायत है ?

श्री सतीश अग्रवाल : पश्चिमी बंगाल के मुख्य मंत्री ने इस सम्बन्ध में प्रधान मंत्री जी को भी पत्र लिखा था, जिस का उत्तर उन को दे दिया गया। वह भूतपूर्व वित्त मंत्री से भी मिले थे और उन को यह बता दिया गया था कि इस समय छठी फाइनेन्स कमीशन की सिफारिशों के अनुसार जो व्यवस्था बनी हुई है उस के हिसाब से एडवांस प्लान एसिस्टेंस दे रहे हैं, उसके कारण किसी भी राज्य पर विपरीत असर नहीं पड़ने दिया जायेगा। लेकिन जो वर्तमान व्यवस्था है उसी के अनुसार किया जायेगा।

श्रीमती मृणाल गोरे : इसके साथ-साथ निश्चित रूप से कुछ रकम की भी मांग की गई थी या जो एसिस्टेंस यहां से दी गई थी उस के बारे में ऐसे ही कमी की शिकायत थी ?

श्री सतीश अग्रवाल : इस सम्बन्ध में जो उन्होंने मुलाकात की थी, उसमें यह कहा था कि यह पर्याप्त नहीं है, जो कुछ भी दिया जा रहा है और हमारे यहां बहुत ज्यादा नुकसान हुआ है। इसलिये और अधिक राशि दी जानी चाहिये। इस तरह से उन्हों ने कहा कि एडवांस प्लान एसिस्टेंस के बजाय आउट-राइट ग्रांट मिलनी चाहिये। यहां से तीन बार टीम भेजी गई और वहां की